

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:01st August, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 79/2016(CZ)	Gyanendra Dwivedi Vs. State of M.P. & 16 Ors.	Mr. Gyanendra Dwivedi, Adv.	
FOR HEARING				
2.	Original Application No. 113/2015(CZ) (M.A.No.681/15)	Tilok Ram Vs. State of Rajasthan & 7 Ors.	Mr. Rohit Sohgaura, Adv. Mr. Yadvendra Yadav, Adv.	
3.	Original Application No. 06/2016(CZ) (M.A.No.475/16)	Eco Balance Society of Rajsthan (<i>Mining, Amarpur</i>) Vs State Pollution Control Board, Rajasthan & 7 Ors.	Mr. Anurag Tripathi, Adv.	
4.	Original Application No. 111/2013(CZ)	Dr. Subhash C Pandey (MSW, Bhanpur Khanti) Vs. Bhopal Municipal Corporation & 7 ors.	Dr. Subhash C Pandey Mr. AsadUllah Khan,Adv.R-1 Mr. SachinK.Verma,Adv. R-2 Ms. Parul Bhadoria Adv. for R-3 Mr. Purushaindra KauraAdv. Mr. S.S. Chauhan, Adv. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B Mr. Vijay KumarChoudhary, Adv. Mr. AyushDev Bajpai,Adv. Mr. Sanjay Pandey, Adv.	
5.	Original Application No. 48/2016(CZ)	Rajeev Shukla Vs. State of M.P. & 3 Ors.	Mr. Rohit Sharma, Adv. Mr. Akshay Pare, Adv. Mr. Pradeep Kumar Sharma, Adv.	
6.	Original Application No. 54/2016(CZ)	Amrik Singh Vs. M/s S.D.Bansal Iron and Steel & Ors.	Mr. Siddharth Nair, Adv.	
7.	Original Application No. 319/2014(CZ) (M.A.No.230/16)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Ms. Parul Bhadoria Adv. Mr. Siddhartha Singh Chouhan Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	

8.	Original Application No. 69/2016(CZ)	Abhay Dixit Vs. State of M.P. & 4 Ors.	Mr. Abhay Dixit, Adv. Mr. Ankur Pastor, Adv.	
9.	Original Application No. 106/2015(CZ) (M.A.No.337/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	
10.	Original Application No. 337/2014(CZ) (M.A.No.620/16) (M.A.No.621/16) (M.A.No.626/16)	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Agarwal Adv. For R-(BMC) Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sivendu Joshi, Adv. Dr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
FOR COMPLIANCE				
11.	Original Application No. 66/2015(CZ)	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors.	Mr. Rizwan Pathan, Applicant Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv.	

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12.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K. Verma Adv. for R-1, Mr. Om. S. Shrivastav, Adv. for R-3 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6	
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